

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4204  
ANSWERED ON:04.05.2007  
URBAN REFORMS INCENTIVE FUND  
Owaisi Shri Asaduddin

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government has launched Urban Reforms Incentive Fund (URIF) for providing incentives to the State Governments to carry out reforms in the certain areas with a view to give emphasis on the urban reforms in the 10th Plan;
- (b) if so, the details thereof and the areas covered under this scheme;
- (c) the details of the States/UTs which have signed MoUs with the Union Government under URIF for urban reforms;
- (d) the total funds released by Union Government to State Governments under this scheme during the 10th Plan period State-wise;
- (e) whether the Government has any proposal to carry forward the said scheme in the 11th Plan also; and
- (f) if so, the steps taken or being taken by the Government for better implementation of the said scheme during the 11th Plan?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION ( KUMARI SELJA )

- (a)&(b): The Urban Reforms Incentive Fund (URIF) was approved by the Government on 28.06.2003 with an annual allocation of Rs. 500 crores in the 10th Plan to provide incentives to the States to have urban reforms in the first phase (2003-2004) in the following areas : Repeal of Urban Land Ceiling and Regulation Act, Rationalization of Stamp Duty, Reform of Rent Control, Introduction of computerized process of registration, Reform of Property Tax, Levy of reasonable user charges and Introduction of double entry system of accounting in Urban Local Bodies.
- (c): The details of the States/UTs who signed the Memorandum of Agreement with the Government is at Annexure-I.
- (d): The details of funds released by Government under Urban Reforms Incentive Fund is at Annexure-II.
- (e)&(f): The Government has no plan to carry forward the Urban Reforms Incentive Fund (URIF) scheme in the 11th Plan, as the said scheme has already been discontinued w.e.f. 01.04.2005.